

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

Petition No. 24/2007

In the matter of

Refusal No 131 of 25.1.2007 by the Western Regional Load Despatch Centre of the open access application filed by Tata Power Trading Company Limited for transmission of 27 MW power through Eastern Regional Load Despatch Centre and Orissa State Load Despatch Centre from Nava Bharat Ventures Ltd, on the ground of "No consent from OPTCL".

And in the matter of

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|--|--------------------------|
| 1. Nava Bharat Ventures Ltd, Hyderabad
2. Tata Power Trading Company Ltd, Mumbai | Petitioners |
| VS | |
| 1. Western Regional Load Despatch Centre, Mumbai
2. Eastern Regional Load Despatch Centre, Kolkata
3. Orissa Power Transmission Corporation Ltd, Bhubaneswar
4. Grid Corporation of Orissa Ltd, Bhubaneswar
5. Eastern Regional Power Committee, Kolkata | Respondents |

The following were present:

1. Shri.K. Gopal Choudhary, Advocate, NVBL
2. Shri Binoy Parol, NBVL
3. Shri Arindam Sensarma, WRLDC
4. Shri R.K.Mehta, Advocate, OPTCL
5. Shri R.B.Sharma, Advocate, GRIDCO

ORDER
(Date of Hearing: 12.2.2008)

Heard learned counsel for the parties present.

2. It has been stated that some of the issues raised in the present petition are similar to those raised in Petition No. 10/2008, filed by the first petitioner and

presently pending. It has been urged that because of the commonality of the issues involved in the two petitions, these be listed and heard together.

3. List on 28.2.2008 along with Petition No. 10/2008.

Sd/-
(R.Krishnamoorthy)
Member
New Delhi dated the 13th February 2008

sd/-
(Bhanu Bhushan)
Member